

FORM A**PUBLIC ANNOUNCEMENT**

[Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017]

FOR THE ATTENTION OF THE STAKEHOLDERS OF TWO OCEANS STRATEGY INDIA PRIVATE LIMITED

1.	Name of corporate person	TWO OCEANS STRATEGY INDIA PRIVATE LIMITED
2.	Date of incorporation of corporate person	06/08/2020
3.	Authority under which corporate person is Incorporated / registered	Registrar of Companies, Maharashtra, Mumbai under Companies Act, 2013
4.	Corporate identity number / limited liability identity Number of corporate person	U73200DL2020FTC367558
5.	Address of the registered office and principal office (if any) of corporate person	44 Backary Portion, 2nd Floor Regal Building, New Delhi, Connaught Place, Central Delhi, New Delhi, Delhi, India, 110001
6.	Liquidation commencement date of corporate Person	08.08.2024
7.	Name, address, email address, telephone number and The registration number of the liquidator	Mr. Hitesh Kothari Registration No: - IBBI/IPA-002/IP N00324/2017-18/10929 1A, Satya Apartment, Opp. Kandivali MTNL Building, S. V, Road, Kandivali (W), Mumbai - 400067 hiteshkotharics@gmail.com / hiteshkothariipc@gmail.com
8.	Last date for submission of claims	07.09.2024

Notice is hereby given that the *TWO OCEANS STRATEGY INDIA PRIVATE LIMITED* has commenced voluntary liquidation on August 08th 2024

The stakeholders of *TWO OCEANS STRATEGY INDIA PRIVATE LIMITED* are hereby called upon to submit a proof of their claims, on or before 07th September, 2024 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Mr. Hitesh Kothari

IBBI/IPA-002/IP N00324/2017-18/10929

Liquidator

Date: 12.08.2024

Place: Mumbai

TWO OCEANS STRATEGY INDIA PRIVATE LIMITED